COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 1643 OF 2018 IN (RP)DFR NO. 3360 OF 2018 IN APPEAL NO. 175 OF 2015

Dated: 26th November, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Pragati Power Corporation Ltd. (PPCL). Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : -----

ORDER

Issue notice to the Respondents on the IA No. 1643 of 2018 and also on the main Appeal returnable on 16.01.2019. Dasti, in addition is permitted.

List the matter on <u>16.01.2019</u>.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr